

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/ 1498 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

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Dated Guwahati, 12 March, 2025.

Sub:- **Casual leave.**

Ref:- No. HC (IB)-VIG/01/2025/191-94 dated 06.03.2025.

Sir,

With reference to the above, I am directed to inform you Shri Tageng Padoh, District & Sessions Judge, Khonsa, Tirap District, Arunachal Pradesh have been granted **casual leave on 15.03.2025, along with station leave permission w.e.f. 14.03.2025 to 16.03.2025.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/1499-1500 /A, dated , 12-03-2025

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Khonsa, Tirap District, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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